SPECIAL BENCH ITEM NO. 134

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 01/2022 IN CP No. 60/ALD/2021

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March, 2023, 02:30 pm

NAME OF THE COMPANY	**SHWETA PALIWAL V/S JUGAL KISHORE PALIWAL & ORS**
UNDER SECTION	**241/244 OF COMPANIES ACT 2013**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

None *: For the Petitioner*
None *: For the Respondent*

ORDER

None for the parties.

Let the matter be adjourned to 19th April, 2023.

-Sd- ***-Sd-***
(Ashish Verma) **(Harnam Singh Thakur)**
Member (Technical) **Member (Judicial)**

13th March, 2023

Bipul Kumar Tiwari
(Stenographer)